## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 90/17 in CP No.52/ BB/2017	-	Hearing	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Metropoli Overseas Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

& Dr. - So allege

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## **ORDER**

Counsel for petitioner is present. He requested time for one month. List it on 10.10.2017.

MEMBER(J)

MEMBER(T)